

## BUSINESS ADVISORY COMMITTEE

### SIXTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 25th July, 1967.

2. The Committee recommend the allocation of time to the following items as shown against each:—

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| (1) Motions regarding Report of the Education Commission and Report of the Committee of Members of Parliament on Education.  | 10 hours. |
| (2) Demands for Excess Grants in respect of General Budget for 1964-65.  | 1 hour.   |
| (3) Motion by Dr. Ram Manohar Lohia regarding Ceiling on individual expenditure.   | 2 hours   |
| (4) Motion by Shri M. L. Sondhi and others regarding Report of the Dearness Allowance Commission.  | 2 hours.  |
| (5) Motion by Shri Kashi Nath Pandey regarding working of the Sugar Industry ( <i>To be taken up after statement regarding sugar policy is made by the Minister of Food and Agriculture</i> ). | 1 hour.   |
| (6) Discussion under rule 193 on—  | } 1 hour. |
| (i) illegal occupation of Indian territory by China, Pakistan and other countries to be raised by Shri Kanwar Lal Gupta  |           |
| (ii) statement regarding area of India to be raised by Dr. Ram Manohar Lohia.  |           |

3. The Committee also recommend that discussion on the Motions regarding Dr. Hazari's Report on Industrial Licensing Policy and Report of the Monopolies Inquiry Commission may be postponed to be taken up during the first week of the next session.

4. The Committee further recommend that the House may sit also on Saturday, the 12th August, 1967, for transaction of Government business.

NEW DELHI;

July 25, 1967.

*Sravana 3, 1889 (Saka).*

N. SANJIVA REDDY,

*Chairman,*

*Business Advisory Committee.*